GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:3294 ANSWERED ON:30.08.2013 PETROL PUMPS Rama Devi Smt. ;Tudu Shri Laxman

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a number of petrol pumps are being run on contract basis in the country;

(b) if so, the details thereof;

(c) whether cases of adulteration, measuring less oil and other irregularities at these petrol pumps in connivance with officers have been reported and if so, the details thereof;

(d) whether the Government have conducted any inquiry/review in this regard; and

(e) if so, the outcome of such inquiry/ review and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) & (b) Yes, Madam. The public sector Oil Marketing Companies (OMCs) operate 946 retail outlets (ROs) on Company Owned Company Operated (COCO) basis. The day to day operation of such ROs is under the supervision of a Company Officer. The staff on the forecourt is provided by the service provider who is on contract with the Corporation for providing the staff for such services.

(c) No irregularities have been reported by OMCs at the COCO ROs in connivance with the officers during the last three years and current year i.e. 2010-11, 2011-12,2012-13 & 2013-14 (Apr-Jun).

(d) & (e) Does not arise in view of (c) above.